NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI DAILY CAUSE LIST DATED 26.11.2020 (THURSDAY)

<u>COURT – II (VIRTUAL MODE)</u>

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 34 of 2020	Anjana Sanghi & Ors. Vs. Gireesh Kumar Sanghi & Ors.	Anirudh Wadhwa	Yogesh Jagia-R1, R5 & R9 Rajbhushan Shinde- R10 Aayushi Khazanchi- R11 Vinod Chaurasia-IRP
2.	Comp. App. (AT) No. 78 of 2020	Giriver Hotels & Resorts Pvt. Ltd. & Anr. Vs. Gajendra Singh Panwar & Ors.	D.K Bhalla	Anil Mehta Siddharth Bapna-R1 & R2 Sudeep Sudan-R3 & R4

For Hearing

Tot Hearing				
3.	Comp. App. (AT)	Shankar Sundaram	Shantanu Singh	Krishna Srinivasan
	No.325 of 2019	Vs.		Dwarakesh-R1,3, 4,
		Amalgamations Ltd. & Ors.		6-11, 13 & 16
				C. Aryama
		With		Sundaram-R-4, 5, &
				6
4.	Comp. App. (AT)	Shankar Sundaram	Shantanu Singh	Krishna Srinivasan
	No.328 of 2019	Vs.		Dwarakesh-R1,3, 4,
		Amalgamations Ltd (P) & Ors.		6-11, 13 & 16
				C. Aryama
				Sundaram-R-4, 5, &
				6

12:00 Noon

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Hearing

5.	Comp. App. (AT)	Sandeep Jindal	Nitin Mishra	Parth Tandon
	(Ins) No. 395 of	Vs.		Ichchha Kalash
	2020	State Bank of India		
	Part Heard			

02:00 PM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (After Notice)

6.	Miscellaneous	Harkirat S. Bedi	Balaji Srinivasan	
	Application No.	Vs.		
	08 of 2020 in	Oriental Bank of Commerce.		
	Comp. App. (AT)			
	(Ins) No. 499 of			
	2019			

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By the order of Hon'ble Acting Chairperson

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